

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3745
ANSWERED ON:04.09.2012
FOREIGN COMPANIES
Rajbhar Shri Ramashankar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has directed all the foreign companies to provide the details of their employees working in the country on a regular basis;
- (b) if so, the details thereof;
- (c) whether the Non-Governmental Organisations receiving funds from abroad have also been directed to comply with the said guidelines; and
- (d) if so, the details thereof;

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. Government has issued directions to all concerned Ministries/Departments that foreign entities will submit an Established Report to the Director General of Police (DGP) concerned within five working days of the Liaison Offices/Branch Offices/Project Offices (LO/BO/PO) becoming functional in India. In parallel, the Reserve Bank of India (RBI) would provide the DGP concerned with details of approved LO/BO/PO. The State Home Department and Police authorities shall make suitable arrangements and designate nodal officers to collate/record the reports received and take follow-up action suitably.

(c): No, Madam.

(d): Does not arise in view of the answer given in Part (c) of the question.